

BEFORE THE NATIONAL GREEN TRIBUNAL, (SZ), AT CHENNAI

(Under Section 14, 15(3) read with Sec 18(1) of National Green Tribunal Act,2010)

Original Application No. 188 of 2023(SZ)

In the matter of:

S. Ravikumar

Appaiyanaickerpatti, Srivilliputtur Taluk,

Virudhunagar – 626141

Applicant

Versus

The Chief Secretary to Government,

Government of Tamil Nadu and Others

Respondent(s)

INDEX

S. No.	DATE	DESCRIPTION	Page No.
1.	-	ADDITIONAL REJOINDER AGAINST THE REPORT FILED BY THE 3RD RESPONDENT	01 - 06
2.	13.03.2024	ANNEXURE.A.24: RTI APPLICATION	07 - 11
3.	15.04.2024	ANNEXURE.A.25: REPLY TO RTI APPLICATION	12 - 17
4.	22.04.2024	ANNEXURE.A.26: POSTAL TRACKING OF THE RTI APPEAL	18
5.	23.04.2024	ANNEXURE.A.27: POSTAL TRACKING OF REPLY FROM THE PUBLIC INFORMATION OFFICER	19
6.	12.03.2024	ANNEXURE.A.28: ENCUMBRANCE CERTIFICATE OF SURVEY No. 982/1B	20 - 21
7.	-	ANNEXURE.A.29: MALLI VILLAGE FMB	22
8.	12.03.2024	ANNEXURE.A.30: ENCUMBRANCE CERTIFICATE OF SURVEY No. 985/3F	23 - 24



COUNSEL FOR THE APPLICANT

BEFORE THE NATIONAL GREEN TRIBUNAL, (SZ), AT CHENNAI

(Under Section 14, 15(3) read with Sec 18(1) of National Green Tribunal Act,2010)

Original Application No. 188 of 2023(SZ)

In the matter of:

S. Ravikumar
Appaiyanaickerpatti, Srivilliputtur Taluk,
Virudhunagar – 626141 Applicant

Versus

The Chief Secretary to Government,
Government of Tamil Nadu and Others Respondent(s)

**ADDITIONAL REJOINDER AGAINST THE REPORT FILED BY THE
3RD RESPONDENT**

I Mr. S. Ravikumar s/o Seenivasagan, aged 44 years, residing in Appaiyanaickerpatti, Srivilliputtur Taluk, Virudhunagar – 626141, do hereby solemnly affirm and sincerely states as follows,

1. I am the Applicant in the memorandum of Original Petition and as such I am conversant with the facts of the case.
2. In this Original Petition 3rd Respondent has filed the Report dated 23.01.2024. Averments in the said Report is not fully true and hence this rejoinder.



3. I deny the averments and allegations stated in the Report filed by the 3rd Respondent – BDO, Srivilliputtur in this Original Application No. 188 of 2023 except those are specifically admitted hereunder and put the 3rd Respondent to strict proof of the same.
4. It is respectfully submitted that the Applicant as directed by the Hon'ble Tribunal applied for the information regarding the survey number and A registry information related to Appaiyanaickerpatti Urani and FMB map for adjacent Survey number through RTI Application dated 13.03.2024 to Public Information Officer, Taluk Office, Srivilliputhur Taluk, Virudhunagar, the same was received by the Public Information Officer on 15.03.2024 and the same is produced here with as Annexure.A.24.
5. It is further submitted with deep grief that, The Public Authority/Public Information Officer, Taluk Office, Srivilliputhur has deliberately violated his own duties which is vested for his designation under Section 4 of the Right to Information Act, 2005. Extract of the same is as follows,

வ. எண்	மனுதாரர் கோரும் தகவல்	வழங்கப்படும் தகவல்
1.	திருவில்லிபுத்தூர் வட்டம், மல்லி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டியின் கலைமன்றத்திற்கு பின்னால் உள்ள ஊரணி அமைந்துள்ள சர்வே எண் தேவை.	தகவல் அறியும் உரிமைச்சட்டத்தில் அலுவலக பராமரிப்பில் உள்ள ஆவண நகல்கள் உரிய கட்டணம் பெறப்பட்ட பின்னர் வழங்கப்படும். புலப்பணி செய்து தகவல்கள் வழங்க இயலாது. திருவில்லிபுத்தூர் வட்டம், மல்லி பஞ்சாயத்தைச் சேர்ந்த, அப்பையநாயக்கன்பட்டியின் கலைமன்றத்துக்குப் பின்னால் உள்ள ஊரணி அமைந்துள்ள சர்வே எண் விவரம் புலப்பணியில் அறிய வரும் என்பதால் அலுவலக நேரத்தில் நேரில் ஆஜராகி அரசு ஆவணங்களை பார்வையிட்டு தேவைப்படும் நகல்களுக்கு உரிய கட்டணம் செலுத்தி ஆவணங்களை பெற்றுக்கொள்ளலாம்.

Full reply of the Public Information Officer is hereby produced with as Annexure.A.25.

6. It is further submitted that, The Public Authority/Public Information Officer has kept the file in dormant until the First Appeal for the RTI dated 17.04.2024 reaches the Superior Officer on 22.04.2024. Even though the date in the reply states 15.04.2024, but dispatched only on 23.04.2024

shows that the Public Information Officer has backdated the reply to meet the 30 days dead line under Right to Information Act, 2005 to escape from attracting the penalties under Section 20 of the Right to Information Act, 2005. Postal tracking for the RTI Appeal and the Postal Tracking for the reply from the Public Information Officer is produced here with as Annexure.A.26 and Annexure.A.27 respectively.

7. It is respectfully submitted that, boundary details in the Encumbrance Certificate for Survey Number 982/1A and 982/1B of the Malli Village in transaction with document number 1194/1988 and in the transaction with document number 734/1994 clearly shows the existence of Appaiyanaickerpatti Urani on the Northern Side of the land in the survey number. Extract of the same as follows,

“Boundary Details:

(வ) ஊரணி, (கி) கண்ணன் கோவில், (த) ராமர் நாயக்கர் புஞ்சை, (ம) ஆத்தி முல நாயக்கர் புஞ்சையும் பாலகிருஷ்ணசாமி நாயக்கர் புஞ்சையும்”

Translation

“(North)Urani, (East)Kannan Temple, (South) Ramar Nayakar Punchai, (West) Adimoola Nayakar Punchai and Balakrishna Sami Nayakar Punchai.”

The full Encumbrance Certificate is produced here with as Annexure.A.28.

8. It is further submitted that, FMB map of Survey No. 982 is produced in page 7 of the Report of the 3rd Respondent and FMB map of Survey No.983 is also produced in page 10 of the Report of the 3rd Respondent clearly shows that Survey No. 983 is north of Survey Number 982/1A and 982/1B and there is no other survey numbers or land in between Survey No. 983 and 982/1A & 982/1B. Therefore, it is clearly showing the deliberate

intension of the 3rd Respondent to mislead this Hon'ble Tribunal. The FMB map of Malli Village is produced here with as Annexure.A.29.

9. It is respectfully submitted that, boundary details in the Encumbrance Certificate for Survey Number 985/3F of the Malli Village in transaction with document number 3769/2019 clearly shows the existence of outlet of Appaiyanaickerpatti Urani as Oodai on the Eastern Side of the land in the survey number. Extract of the same as follows,

“Boundary Details:

கிழக்கு - ஓடை, மேற்கு - பெருமாள்சாமி, 1 குருசாமி. 2 கந்தசாமி. 3 சீனிவாசகன், 4 லலிதா. 5 வெங்கடசாமி. 6 இவர்கள் வகையறாவுக்கு பாத்தியப்பட்ட பாதை, வடக்கு - லேட். கண்ணன் மனைவி ருக்குமணி நிலம், தெற்கு - பாப்பையநாயக்கன்பட்டி செல்லும் வண்டிப்பாதை”

Translation

“East – Oodai(Stream), West – Path belonging to Perumalsamy, 1 Gurusamy, 2 Kandasamy, 3 Srinivasagan, 4 Lalitha. 5 Venkatasamy. 6, North - Late. Kannan's wife Rukumani land, South-Cart Road going to Papayanayakanpatti.”

The full Encumbrance Certificate is produced here with as Annexure.A.30.

PRAYERS

10. It is humbly prayed before this Hon'ble Tribunal to form an Expert Committee to ascertain the actual facts and identify the best solution for both the sewage issue and Storm Water Channel.
11. The Applicant humbly pray before this Hon'ble Tribunal to order the 3rd Respondent to fix the sewage issue separately along with other prayers in the Original Petition.

12. The Applicant humbly pray before this Hon'ble Tribunal to take steps against the 3rd Respondent who is misleading this Hon'ble Tribunal with wrong facts.

Therefore, it is most humbly requested and prayed that, having regard to the above mentioned and other grounds that may be urged at the time of hearing, this Hon'ble Tribunal may be pleased to accept this rejoinder and allow this Original Petition, with cost to the 3rd Respondent, in the interest of justice.

All the facts stated above are true to the best of my knowledge, belief and information.

Dated at Chennai on this the 06th May, 2024



Applicant

Solemnly affirmed and signed before me by the Deponent whom I know on this the 06th May, 2024 in my office at Chennai.



Advocate

VERIFICATION

I, Mr. S. Ravikumar, s/o Seenivasagam, aged 44 years, residing at Appaiyanaickerpatti, Srivilliputtur Taluk, Virudhunagar – 626141, do hereby verify and declare that all the facts stated in the above paragraphs are all true to the best of my knowledge and belief and information and in token thereof.

Dated at Chennai on this the 06th May, 2024.



APPLICANT

ANNEXURE.A.24: RTI APPLICATION

1

தகவல் அறியும் உரிமை சட்டத்தில் பிரிவு 6(1)ன் கீழ் தகவல் கோரும் மனு

அனுப்புநர்:-

தேதி : 13-Mar-2024

S.Ravikumar,
25 Second Street,
Ram Nagar North Extension,
Vijayanagar, Velachery,
Chennai 600 042
Cell 9629783603, 9176900080



பெறுநர்:-

பொது தகவல் அலுவலர்,
வட்டாச்சியர் அலுவலகம், இருவில்லிபுத்தூர் வட்டம்,
இருவில்லிபுத்தூர், விருதுநகர் மாவட்டம்

பொருள் தகவல் பெறும் உரிமைச் சட்டம் 2005, பிரிவு 6(1)ன் கீழ் தகவல் வேண்டி மனு அன்புடையீர் வணக்கம்,

நான் தேசிய புகைம தீர்ப்பாயத்தில் தொடுத்த வழக்கு எண் 188 of 2023(S2) தற்போது நடந்து கொண்டிருக்கிறது. அதற்கு கீழ்க்காணும் தகவல்களை தீர்மானம் 06-05-2024 தேதிக் குள் சமர்ப்பிக்க ஆணையிட்டிருப்பதால், அதனை தந்து உதவுமாறு கேட்டுக்கொள்கிறேன்.

தகவல் பெறும் உரிமைச் சட்டம் 2005, பிரிவு 6(1)ன் கீழ் பின்வரும் தகவல்களை வழங்க வேண்டுமாறு கேட்டுக்கொள்கிறேன்.

1. இருவில்லிபுத்தூர் வட்டம், மயிலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கர்பட்டியின் கலைமன்றத்திற்கு பின்னால் உள்ள ஊரணி அமைந்துள்ள சர்வே எண் தேவை
2. இருவில்லிபுத்தூர் வட்டம், மயிலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கர்பட்டியின் கலைமன்றத்திற்கு பின்னால் உள்ள ஊரணி அமைந்துள்ள சர்வே எண் தொடர்பான அ-பதிவேடு நகல் தேவை
3. இருவில்லிபுத்தூர் வட்டம், மயிலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கர்பட்டியின் கலைமன்றத்திற்கு பின்னால் உள்ள ஊரணி அமைந்துள்ள சர்வே எண்ணின் நிலபுல வரைபடத்தின் நகல் தேவை
4. இருவில்லிபுத்தூர் வட்டம், மயிலி பஞ்சாயத்து கிராம வரைபடத்தில், அப்பையநாயக்கர்பட்டியின் கலைமன்றத்திற்கு பின்னால் உள்ள ஊரணி தொடர்பான பக்கத்தின் நகல் தேவை
5. கிராம நத்த சர்வே எண்கள் உள்ள புலப்பட புத்தகத்தில், இருவில்லிபுத்தூர் வட்டம், மயிலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கர்பட்டியின் கலைமன்றத்திற்கு பின்னால் உள்ள ஊரணி தொடர்பான பக்கத்தின் நகல் தேவை

(Handwritten signature)

6. இருவில்லியுத்தார் வட்டம், மல்னி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கர்பட்டி இராம நத்த சர்வே எண்கள் 1670, 1673 ஆகியவற்றின் நிலபுல வரைபடத்தின் நகல் தேவை

மேற்கண்ட 6 இனங்களுக்கூரிய தகவல்கள்/ஆவணங்களில் எவையேனும் சட்டப்பிரிவு 8(1)bன் படி தடைசெய்யப்பட்டிருப்பின், அதற்கான ஆதாரங்களுடன் முழு விவரம் அளிக்கும்படி கேட்டுக் கொள்கிறேன்.

நான் கேட்கும் இந்த ஆவணங்களின் ஒளி நகல்களுக்கான கட்டணம் ரூபாய் 120 இணையதளம் <https://www.karuvoolam.tn.gov.in/challan/echallan> மூலமாக 13-Mar-2024 அன்று செலுத்தியுள்ளேன். அந்த E-Chellan இணைப்பில் உள்ளது

தகவல்களை பெறுவதற்கு கட்டணமாக ரூ.10-க்கான தீதிமன்ற முத்திரை வில்லை இத்துடன் இணைத்துள்ளேன்.

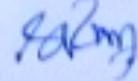
வேறு ஏதேனும் பணம் செலுத்த வேண்டி இருப்பின் அதை எவ்வழியில் செலுத்தவேண்டும் என்ற விவரத்தை எனக்கு முறையாக தெரியப்படுத்தினால் அந்த பணத் தொகையை செலுத்தி தகவல்களை பெற்றுக்கொள்ள தயாராக உள்ளேன்.

மேலும் சட்டப்பிரிவு 7(8)iiiன் படி முதல் மேல்முறையீட்டு அதிகாரியின் முழு மூகவரி தரவும்.

தகவல் அறியும் உரிமைச் சட்டத்தில் பிரிவு 6(3)ன்படி மேலே கேட்கப்பட்ட தகவல் ஏதேனும் வேறு அலுவலகத்தில் இருக்கின்ற போது உரிய அலுவலகத்துக்கு அனுப்பி 5 நாட்களுக்குள் விண்ணப்பதாரருக்கு உரிய விபரத்தை தெரிவிக்க வேண்டும் என்பதை தங்கள் கவனத்திற்கு கொண்டுவர விரும்புகிறேன்.

நான் கோரிய தகவல்களை தகவல் அறியும் உரிமை சட்டம் - 2005 தொடர்பான தகவல் ஆணைய வழக்கு எண்: 32576/விசாரணை/2013 தேதி 27.03.2014-ன் படி அனைத்துப் பக்கங்களிலும் பொது தகவல் அலுவலரின் கையொப்பம் மற்றும் முத்திரையுடன் வழங்கும்படி கேட்டுக் கொள்கிறேன்.

தங்கள் உண்மையுள்ள,
சீரவிக்குமார்.



இடம் :- சென்னை
தேதி :- 13-Mar-2024

இணைப்பு

ரூபாய் 120 கட்டியதற்கான E-Chellan



Government of Tamil Nadu

E-Challan

Payable at - ST TRUCHALI



Remitter Copy

Challan Number 20240313013165 **Challan Date** 13-Mar-2024 **Payment Date** 13-Mar-2024
Remitter Type Public **Remitter Code** 30 **Remitter Name** S Ravikumar
Mobile No. 9629783603 **Aadhaar No.** **Remitter Address** 25 second street, Ram Nagar north
Department 03501-Human Resources Management Department - Secular **District** VELLOUNAGAR **DDO Code** 22070003
DDO / Office Name Special Tahsildar(225) **Department Transaction ID** **Office Name**

Receipt Type	Sub Type	Acct Code	Amount	Reference No.	Remark
Right to Information (Fees) Rules 2005	Right to Information (Fees) Rules 2005	007060115AA227 33	120	NA	NA

Payment Mode Online **Payment Type** null **Payment Status** Success
Challan Amount (Rs.) 120 **Bank Name** SBI
Amount (in words) One Hundred Twenty Rupees only **Bank ref no.** CPAOPTDW6

Please Note*, Department Transaction ID and Office Name fields are created only for 4 interface department Registration and Transport and CT for there specific requirements and the values entered in this fields are values passed by them not from IFHRMS.

Please Note*, This is a system generated Challan and does not require signature
 Note : FOR INDIAN BANK BRANCHES, PLEASE USE CBS SCREEN NO 424 FOR PERFORMING V COLLECT

TRANSLATED VERSION OF RTI APPLICATION

Request for Information under Section 6(1) of the Right to Information Act

Date : 13-Mar-2024

From:-

S.Ravikumar,
25 Second Street,
Ram Nagar North Extension,
Vijayanagar, Velachery,
Chennai 600 042
Cell 9629783603,9176900080

To:-

Public Information Officer,
Taluk Office , Srivilliputhur Taluk,
Virudhunagar District

Subject: Request for information under section 6(1) of the Right to Information Act, 2005

Dear Sir,

I have filed Case No. 188 of 2023(SZ) in the National Green Tribunal which is currently in progress. I request you to provide the following information as the court has directed to submit the following information by 06-May-2024

I request you to furnish the following information under Section6(1) of the Right to Information Act, 2005

1. Please Provide the survey number for the Oorani situated behind the Kalai Mandram of Appayanaickerpatti in Malli panchayath, Srivilliputhur taluk
2. Please furnish a copy of the A-register pertaining to the survey number of Oorani situated at the rear of Kalai Mandram in Appayanaickerpatti of Malli panchayath, Srivilliputhur taluk.
3. Please furnish a copy of the Field Measurement Book (FMB) for the survey number of Oorani, located behind the Kalai Mandram of Appayanaickerpatti in Malli panchayath, Srivilliputhur taluk.



4. Please furnish a copy of the page pertaining to Oorani, which is located behind the Kalai Mandram of Appayanaickerpatti from the village map of Mallipanchayath, Srivilliputhur taluk

5. Please provide a copy of the page related to Oorani, situated behind the Kalai Mandram of Appayanaickerpatti in Mallipanchayath, Srivilliputhur Taluk, as mentioned in the FMB of Natham Survey.

6. Please provide a copy of the FMB of Natham Survey Nos. 1670 and 1673 of Appayanaickerpatti Village of Mallipanchayath, Srivilliputhur Taluk

If any of the above 6 items of information/documents are prohibited under Section 8(1)(b), I request you to furnish full details along with evidence.

I have made the payment of Rs.120 for the photocopies of the requested documents through the website

<https://www.karuvoolam.tn.gov.in/challan/echallan> on 13th March 2024. The E-Chellan has been enclosed with this application.

I have affixed the court stamp of Rs 10 to this petition.

Should there be any additional payment required, I am prepared to pay the amount if you could provide clear instructions on how to make the payment.

Further, as per section 7(8)iii of the Act, please provide the full address of the first appellate authority.

I would like to bring to your notice that as per Section 6(3) of the Right to Information Act, if any of the above information is available at any other office, it should be sent to the appropriate office and the applicant should be informed within 5 days.

I request you to furnish the information requested by me in accordance with the Information Commission Case No: 32576/Enquiry/F/2013 dated 27.03.2014 with signature and seal of the Public Information Officer on all pages.

Location: Chennai
Date :- 13-Mar-2024

Yours sincerely,
S. Ravikumar.

Attachment
E-Chellan for Rs. 120 paid



ANNEXURE.A.25: REPLY TO RTI APPLICATION

அனுப்பர்

கொதுதகவல் அலுவலர் மற்றும்
ஊட்டத்துணை ஆய்வாளர்,
ஊட்டாட்சியர் அலுவலகம்,
ஸ்ரீவில்லிபுத்தூர்,

பெறுவர்

திரு.சரவித்யாள்,
25, 2-வது தெரு,
Ram Nagar, North Extension
Vijaya Nagar, Velacheri,
Chennai. 600 042

ந.க.எல்.1 த.உ.ச.மதுரை : 1036/24 நாள்: 15.04.2024

பொருள் : திருவில்லிபுத்தூர் ஊட்டம் - தகவல் அறிவும் உரிமைச்சட்டம் 2005ன் படி பதில் அளிப்பது - தொடர்பாக,

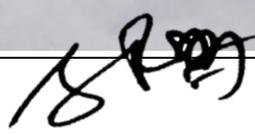
பார்வை : மதுரை திரு.சரவித்யாள் என்பவரின் மதுரை : 13.03.2024
இயலாமைப்படி கிடைக்கப்பெற்ற நாள் : 20.03.2024

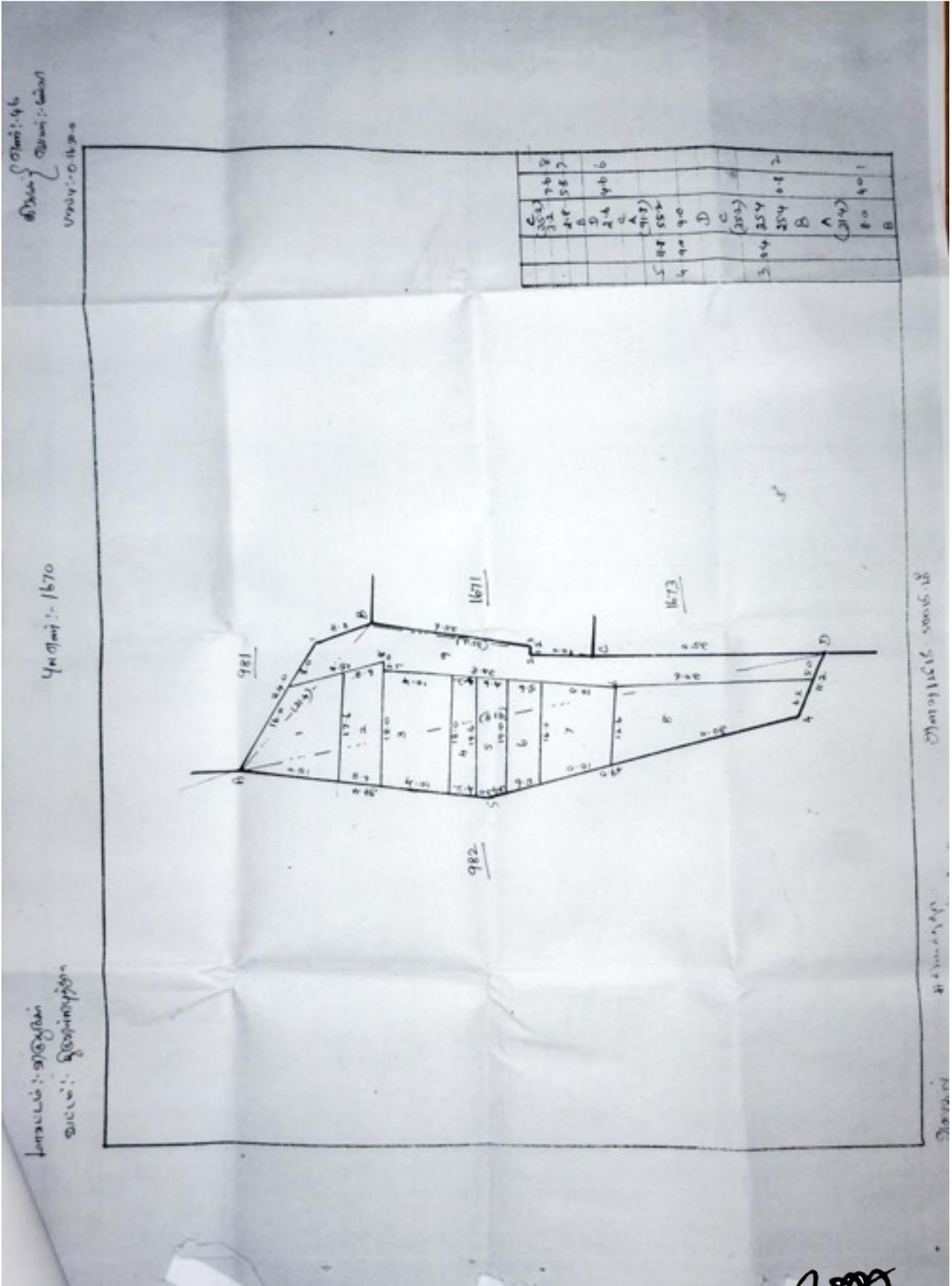
பார்வை 1-ல் கண்ட மதுரையில் தகவல் அறிவும் உரிமைச்சட்டம் 2005 பிரிவு 6(1)ன் கீழ் மற்றும் பிரிவு 7(1) கோரப்பட்டுள்ள விவரங்களுக்கு கீழ்க்கண்ட வரவு தகவல் தெரிவிக்கப்படுகிறது.

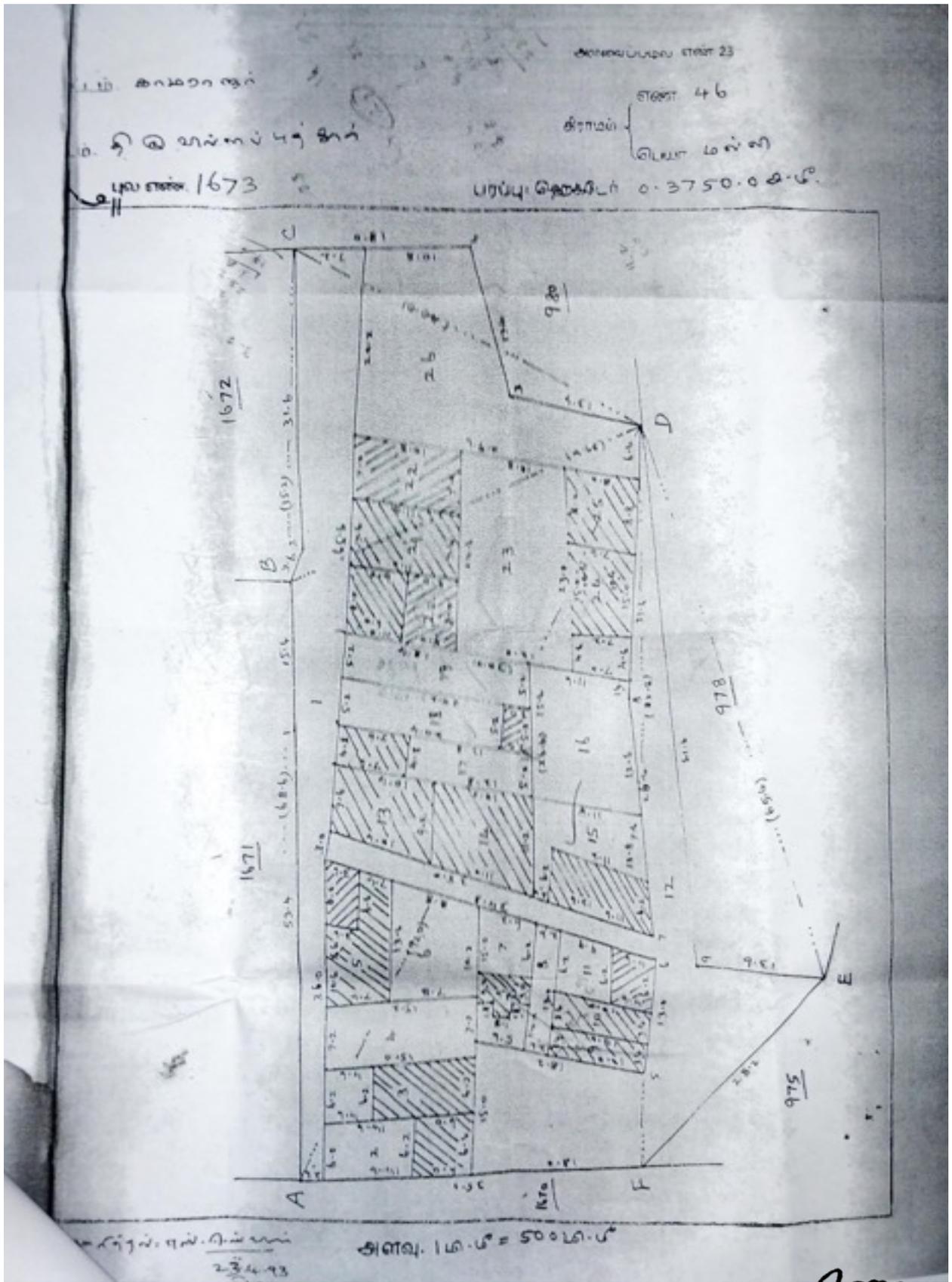
வ. எண்	மதுரை கோரும் தகவல்	வரப்படுகின்ற தகவல்
1.	திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டியின் கணவனாற்றத்திற்கு பின்னாலும் உள்ள ஈரணி அமைந்துள்ள சர்வே எண் தேவை.	தகவல் அறிவும் உரிமைச்சட்டத்தில் அலுவலக பராமரிப்பில் உள்ள ஆவண தகவல் உரிய கட்டணம் பெறப்பட்ட பின்னர் வரப்படுகிறது. முன்பணி செய்து தகவல்கள் வரக்கூடிய இடமாக திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டியின் கணவனாற்றத்துக்குப் பின்னாலும் உள்ள ஈரணி அமைந்துள்ள சர்வே எண் விவரம் முன்பணியில் அறிய வரும் என்பதால் அலுவலக நேரத்தில் தேரில் ஆலோசனை அளவுகளை பார்வைக்கு தேவைப்படுகின்ற தகவல்களுக்கு உரிய கட்டணம் செலுத்தி ஆவணங்களை பெற்றுக்கொள்ளலாம்.
2.	திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டியின் கணவனாற்றத்திற்கு பின்னாலும் உள்ள ஈரணி அமைந்துள்ள சர்வே எண் தொடர்பான அபிவிருத்தி தகவல் தேவை.	கேள்வி எண் 1-ன் தகவல் பொருத்தம்.
3.	திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டியின் கணவனாற்றத்திற்கு பின்னாலும் உள்ள ஈரணி அமைந்துள்ள சர்வே எண்ணின் திட்டம் வரைபடத்தின் தகவல் தேவை.	கேள்வி எண் 1-ன் தகவல் பொருத்தம்.
4.	திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டியின் கணவனாற்றத்திற்கு பின்னாலும் உள்ள ஈரணி தொடர்பான பக்கத்தின் தகவல் தேவை.	கிராம வரைபட, விநாயக விநாயக விநாயக மாவட்ட ஆட்சியர் அலுவலக திட்ட அளவைப்பிரிவு, மதுரை மண்டல துணை இயக்குநர் திட்ட அளவை அலுவலகத்தில் உரிய கட்டணம் செலுத்தி பெற்றுக்கொள்ளலாம். www.inlandrecords.gov.in இணையதளம் மூலம் பதிவிறக்கம் செய்து விவரம் அறிந்து கொள்ளலாம்.
5.	கிராம திட்டம் சர்வே எண்கள் உள்ள முட்டை புத்தகத்தில், திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டியின் கணவனாற்றத்திற்கு பின்னாலும் உள்ள ஈரணி தொடர்பான பக்கத்தின் தகவல் தேவை.	கேள்வி எண் 1-ன் தகவல் பொருத்தம்.
6.	திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்து சேர்ந்த அப்பையநாயக்கன்பட்டி கிராம திட்ட சர்வே எண்கள் 1670, 1673 ஆகியவற்றின் திட்டம் வரைபடத்தின் தகவல் தேவை.	திருவில்லிபுத்தூர் ஊட்டம், மலி பஞ்சாயத்தை சேர்ந்த அப்பையநாயக்கன்பட்டி கிராம திட்டம் சர்வே எண்கள் 1670, 1673க்கான வரைபட தகவல் இணைந்து அனுப்பப்பட்டுள்ளது.

என்ற விவரம் மதுரைக்கு தெரிவிக்கப்படுகிறது.

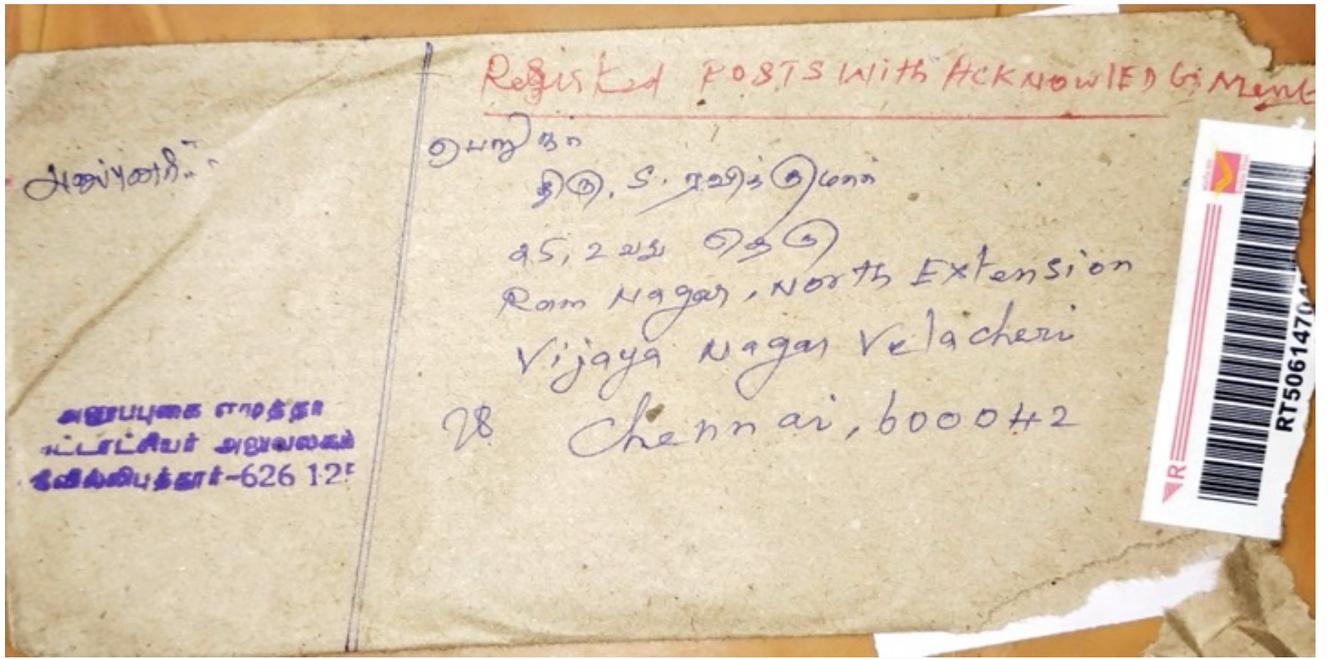

கொது தகவல் அலுவலர்
மற்றும்
ஊட்டத்துணை ஆய்வாளர்
திருவில்லிபுத்தூர்







Handwritten signature



TRANSLATED VERSION OF REPLY TO RTI APPLICATION

Sender

Public Information Officer,
Taluk office,
Srivilliputtur

Receiver

S.Ravikumar
25 second street,
Ram Nagar North Extension,
Vijayanagar, Velachery,
Chennai 600 042

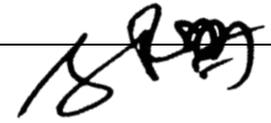
ந.க.எஸ்.1. RTI Petition number 1036/24 Date: 15.04.2024

Subject : Srivilliputtur Taluk – Regarding Reply under RTI act 2005

Reference: The petitioner, Mr. S. Ravikumar, submitted the petition on 13.03.2024
Date Petition Received in this office : 20.03.2024

The requested information under Section 6(1) and Section 7(1) of the Right to Information Act, 2005, regarding the referenced petition, is provided in the response below:

S.No	Information sought by petitioner	Reply
1.	Please Provide the survey number for the Oorani situated behind the Kalai Mandram of Appayanaickerpatti in Malli panchayath, Srivilliputhur taluk	Documents maintained by our Office can be obtained under Right to Information Act upon payment of the required fee. Conducting fieldwork and sharing information is not feasible. As the survey number details of Orani which is located behind Kalai mandram of Appainayakarpatti in Malli panchayat, Thiruvilliputhur taluk, will be known only during the field work, you can inspect the government records in person during office hours and pay the necessary fee for the required copies and get the documents.
2.	Please furnish a copy of the A-register pertaining to the survey number of Oorani situated at the rear of Kalai Mandram in Appayanaickerpatti of Malli panchayath, Srivilliputhur taluk.	The response provided for Question #1 is also applicable to this.
3.	Please furnish a copy of the Field Measurement Book (FMB) for the survey number of Oorani, located behind the Kalai Mandram of Appayanaickerpatti in Malli panchayath, Srivilliputhur taluk.	The response provided for Question #1 is also applicable to this

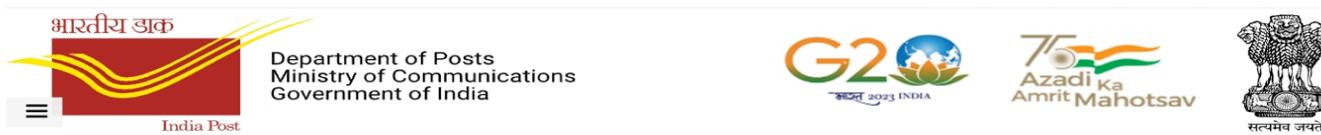


4.	Please furnish a copy of the page pertaining to Oorani, which is located behind the Kalai Mandram of Appayanaickerpatti from the village map of Malli panchayath, Srivilliputhur taluk	A copy of the village map for sale can be obtained from the office of the District Collector of Virudhunagar, Land Survey Division, Madurai Zonal Deputy Director of Land Survey on payment of appropriate fee.
5.	Please provide a copy of the page related to Oorani, situated behind the Kalai Mandram of Appayanaickerpatti in Mallipanchayath, Srivilliputhur Taluk, as recorded in the FMB of Natham Survey	The response provided for Question #1 is also applicable to this
6.	Please provide a copy of the FMB of Natham Survey Nos. 1670 and 1673 of Appayanaickerpatti Village of Mallipanchayath, Srivilliputhur Taluk	Attached is a copy of the map of Appaiyanayakarpatti Gram Natha Survey Nos. 1670, 1673 of Malli Panchayat, Thiruvilliputhur taluk.

Public Information
Officer,
Taluk office,
Srivilliputtur



ANNEXURE.A.26: POSTAL TRACKING OF THE RTI APPEAL



You are here Home >> [Track Consignment](#)

Tools

- [Track Consignment](#)
- [Locate Post Office](#)
- [Find Pincode](#)
- [Calculate Postage](#)

Track Consignment

[Quick help](#)

* Indicates a required field.

* Consignment Number

[Track More](#)

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Velacheri S.O	17/04/2024 11:29:16	626125	29.50	Registered Letter	Srivilliputhur SO	22/04/2024 17:43:47

Event Details For : RT052945505IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
22/04/2024	17:43:47	Srivilliputhur SO	Item Delivered(Addressee)
22/04/2024	11:44:38	Srivilliputhur SO (Beat Number:4)	Item Delivered [To: Ramesh Kumar Hodt]
22/04/2024	09:54:58	Srivilliputhur SO	Out for Delivery
20/04/2024	15:58:58	Srivilliputhur SO	Item Onhold Local Holiday
20/04/2024	09:26:25	Srivilliputhur SO	Out for Delivery
20/04/2024	08:49:49	Srivilliputhur SO	Item Received
20/04/2024	03:54:49	Virudhunagar RMS MIX	Item Dispatched
19/04/2024	23:04:45	Virudhunagar RMS MIX	Item Bagged
19/04/2024	17:49:04	Virudhunagar RMS MIX	Item Received
19/04/2024	00:41:34	Madurai Rs TMO	Item Dispatched
18/04/2024	21:39:58	Madurai Rs TMO	Item Received
18/04/2024	21:36:34	Madurai Rs TMO	Item Received
18/04/2024	02:43:05	ANNA ROAD 2 CRC	Item Dispatched
18/04/2024	00:24:06	ANNA ROAD 2 CRC	Item Bagged
17/04/2024	19:44:22	ANNA ROAD 2 CRC	Item Received
17/04/2024	18:04:58	Chennai AP TMO 1	Item Dispatched
17/04/2024	17:57:32	Chennai AP TMO 1	Item Received
17/04/2024	16:46:08	Velacheri S.O	Item Dispatched
17/04/2024	16:20:46	Velacheri S.O	Item Bagged
17/04/2024	11:29:16	Velacheri S.O	Item Booked

- [Home](#)
- [About Us](#)
- [Forms](#)
- [Recruitments](#)
- [Holidays](#)
- [Feedback](#)
- [Right To Information](#)

- [Tenders India](#)
- [Related sites](#)
- [Website Policies](#)
- [Contact Us](#)
- [Employee Corner](#)
- [Sitemap](#)
- [Help](#)

External Links

- [The national portal of India](#)
- [National Voter's Service Portal](#)
- [India Code](#)
- [Application Security Audit Report](#)



Download the Post Info App

ANNEXURE.A.27: POSTAL TRACKING OF REPLY FROM THE PUBLIC INFORMATION OFFICER



भारतीय डाक
India Post

Department of Posts
Ministry of Communications
Government of India



G20
भारत 2023 INDIA



75
Azadi Ka
Amrit Mahotsav



सत्यमेव जयते

You are here Home>> [Track Consignment](#)

Tools

- [Track Consignment](#)
- [Locate Post Office](#)
- [Find Pincode](#)
- [Calculate Postage](#)

Track Consignment [Quick help ?](#)

* Indicates a required field.

* Consignment Number

RT506147042IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Srivilliputhur SO	23/04/2024 12:28:47	600042	36.00	Registered Letter	Velacheri S.O	25/04/2024 17:14:06

Event Details For : RT506147042IN
Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
25/04/2024	17:14:06	Velacheri S.O	Item Delivered(Addressee)
25/04/2024	15:54:16	Velacheri S.O (Beat Number:7)	Item Delivered [To: Raviku (Addressee)]
25/04/2024	09:51:49	Velacheri S.O	Out for Delivery
25/04/2024	08:30:02	Velacheri S.O	Item Received
25/04/2024	05:52:00	Chennai AP TMO 1	Item Dispatched
25/04/2024	05:50:00	Chennai AP TMO 1	Item Received
24/04/2024	22:24:48	Chennai AP TMO 1	Item Received
24/04/2024	22:20:51	Chennai AP TMO 1	Item Received
24/04/2024	15:29:07	ANNA ROAD 2 CRC	Item Dispatched
24/04/2024	15:01:04	ANNA ROAD 2 CRC	Item Bagged
24/04/2024	08:53:20	ANNA ROAD 2 CRC	Item Received
24/04/2024	07:27:59	EGMORE RS TMO 2	Item Dispatched
24/04/2024	07:25:55	EGMORE RS TMO 2	Item Received
23/04/2024	21:02:28	Virudhunagar RMS MIX	Item Dispatched
23/04/2024	20:09:41	Virudhunagar RMS MIX	Item Bagged
23/04/2024	19:13:35	Virudhunagar RMS MIX	Item Received
23/04/2024	17:01:17	Srivilliputhur SO	Item Dispatched
23/04/2024	16:38:42	Srivilliputhur SO	Item Bagged
23/04/2024	12:28:47	Srivilliputhur SO	Item Booked

Home
About Us
Forms
Recruitments
Holidays
Feedback
Right To Information

Tenders India
Related sites
Website Policies
Contact Us
Employee Corner
Sitemap
Help

External Links


The national portal of India
[National Voter's Service Portal](#)
[India Code](#)
[Application Security Audit Report](#)



Download the Post Info App

ANNEXURE.A.28: ENCUMBRANCE CERTIFICATE OF SURVEY No. 982/1B

GOVERNMENT OF TAMILNADU
REGISTRATION DEPARTMENT

தமிழ்நாடு அரசு
பதிவுத்துறை



Certificate of Encumbrance on Property
சொத்து தொடர்பான வில்லங்கச் சான்று

S.R.O /சா.ப.அ: Srivilliputhur	Date / நாள்: 12-Mar-2024
Village /கிராமம்:Malli	Survey Details /சர்வே விவரம்: 982/1B

Search Period /தேடுதல் காலம்: 01-Mar-1988 - 01-Mar-2001

Sr. No./ வ. எண்	Document No.& Year/ ஆவண எண் மற்றும் ஆண்டு	Date of Execution & Date of Presentation & Date of Registration/ எழுதிக் கொடுத்த நாள் & தாக்கல் நாள் & பதிவு நாள்	Nature/தன்மை	Name of Executant(s)/ எழுதிக் கொடுத்தவர்(கள்)	Name of Claimant(s)/எழுதி வாய்கியவர்(கள்)	Vol.No & Page. No/ தொகுதி எண் மற்றும் பக்க எண்
1	1194/1988	16-Jun-1988 16-Jun-1988 17-Jun-1988	Sale deed	1. வாத்தம்மல்லிய நாயக்கர் 2. பா முர்த்தி வெங்கடம்மாள் 3. பா முர்த்திகமலம்	1. காமினி வாரதேவேதிரன்	1711, 335
Consideration Value/கைமாற்றுத் தொகை: Rs. 8,000/-		Market Value/சந்தை மதிப்பு: Rs. 14,160/-		PR Number/முந்தைய ஆவண எண்: /		
Schedule 1 Details:				Property Extent/சொத்தின் விஸ்தீர்ணம்: 59 Cents		
Property Type/சொத்தின் வகைப்பாடு: Agricultural Land				Village & Street/கிராமம் மற்றும் தெரு: Malli, Malli Village		
Survey No./புல எண் : 982/1B				Boundary Details: (வ) ஊரணி, (கி) கண்ணன் கோவில், (தெ) ராமர் நாயக்கர் புஞ்சை, (மே) ஆத்தி முல நாயக்கர் புஞ்சையும் பாலகிருஷ்ணசாமி நாயக்கர் புஞ்சையும்		
Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: அபுச 982/1 ஏ1.04 கிழ்புரம் ஏ0.52 சட்டபடி 982/1B 0.24.0 செ59 உள்ள நிலம் பூரா						
2	734/1994	04-Apr-1994 04-Apr-1994 05-Apr-1994	Settlement	1. ஆதிமூலம் நாயக்கர்(எ) நாராயணசாமி நாயக்கர்	1. வெங்கிடம்மாள்	1845, 239

1

Consideration Value/கைமாற்றுத் தொகை: Rs. 11,065/-		Market Value/சந்தை மதிப்பு: -		PR Number/முந்தைய ஆவண எண்: 202/ 1973		
Document Remarks/ ஆவணக் குறிப்புகள் :		தாசெ ரூ11065/- Prev.Doc.No.:[(Ref.Vol.:1350, Ref.Page:69)] 5.7.73				
Schedule 1 Details:				Property Extent/சொத்தின் விஸ்தீர்ணம்: 30 Cents		
Property Type/சொத்தின் வகைப்பாடு: Agricultural Land				Village & Street/கிராமம் மற்றும் தெரு: Malli, Malli Village		
Survey No./புல எண் : 982/1, 982/2				Boundary Details: (வ) ஊரணி, (கி) வக்கீல் கோவிந்தன் புஞ்சை, (தெ) S பாலகிருஷ்ணசாமி நாயக்கர் புஞ்சை, (மே) எ.வா கைவசமுள்ள நிலமும் ரோடும்		
Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: அயன் சர்வே 982/1 புஞ்சை ஏ1செ04ல் மேல்பக்கம் புஞ்சை செ52ல் வடபக்கம் செ35ல் மேல்பக்கத்தில் வடபக்கம் புஞ்சை செ05 போக மேல்பக்கத்தில் தென்பக்கமும் கீழ்பக்கமுமாக உள்ள மீதம் செ30, சர்வே 982/2 புஞ்சை நிலத்திலிருக்கிற கிணறு, கிணற்று தண்ணீர் கமலை, கமலைக்குழி உத்தி வாங்க்கால் காரை மேடு வகையறாக்களில் 16ல் 1பங்கு பாத்தியமும் உள்படவும்.						
3	616/2000	16-Feb-2000 16-Feb-2000 17-Feb-2000	Sale deed	1. சாமினிவார் தேவேந்திரன்	1. ஆர். சோவார் தியாகராஜன்	2178, 115
Consideration Value/கைமாற்றுத் தொகை: Rs. 22,500/-		Market Value/சந்தை மதிப்பு: Rs. 22,538/-		PR Number/முந்தைய ஆவண எண்: 1194/ 1988		
Document Remarks/ ஆவணக் குறிப்புகள் :		Prev.Doc.No.:[(Ref.Vol.:1711 Ref.Page:335)]				
Schedule 1 Details:				Property Extent/சொத்தின் விஸ்தீர்ணம்: 59 Cents		
Property Type/சொத்தின் வகைப்பாடு: Agricultural Land				Village & Street/கிராமம் மற்றும் தெரு: Malli, Malli Village		
Survey No./புல எண் : 982/1B				Boundary Details: (வ) ஊரணி, (கி) வக்கீல் கோவிந்தன் புஞ்சை, (தெ) S பாலகிருஷ்ணசாமி நாயக்கர் புஞ்சை, (மே) எ.வா கைவசமுள்ள நிலமும் ரோடும்		
Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: தற்போது உட்பிரிவுப்படி 982/1பி ஹெக் 0.24.0க்கு செ 59 உள்ள நிலம் பூராவும்.						
4	4/2001	02-Jan-2001 02-Jan-2001 03-Jan-2001	Settlement in favour of family members	1. ஆர். சோமவார் தியாகராஜன்	1. கப்புரத்தினம்	2254, 55
Consideration Value/கைமாற்றுத் தொகை: Rs. 25,000/-		Market Value/சந்தை மதிப்பு: -		PR Number/முந்தைய ஆவண எண்: 616/2000		
Document Remarks/ ஆவணக் குறிப்புகள் :		Prev Doc No : (Ref Vol : 2178, Ref Page : 115) தா செ மதிப்பு ரூ25000/- (தன் மனைவிக்கு)				
Schedule 1 Details:				Property Extent/சொத்தின் விஸ்தீர்ணம்: செண்டு 59		

2

Property Type/சொத்தின் வகைப்பாடு: Agricultural Land	
Village & Street/கிராமம் மற்றும் தெரு: Malli, Malli Village	Survey No./புல எண் : 982/1, 982/1B
	Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: ஸ்ரீவில்லிபுத்தூர் சட்டி மல்லி கிராமம் 982/1க்கு தற்போது உட்பிரிவு (899 நம்பர் பட்டாவில் கண்ட) 982/1பி நம்பர் ஹெக்டேர் 0.24.0க்கு செண்டு 59 ஜம்பத்திஒன்பதும் உள்ள நிலம் பூராவும்

Number of Entries/பதிவுகளின் எண்ணிக்கை: 4

Disclaimer: The details of the above property have been provided with due care and with reference to the Acts and Rules. However in case of any error or omission, the Department cannot be held responsible. The above details are of informative in nature.

குறிப்புரை: சட்டம் மற்றும் விதிகளுக்குட்பட்டு மிகுந்த கவனத்துடன் சொத்து தொடர்பான மேற்கண்ட விவரங்கள் அளிக்கப்பட்டுள்ளது எனினும் இதில் ஏதேனும் தவறுகளோ விடல்களோ இருப்பின், அதற்கு இத்துறை பொறுப்பேற்க இயலாது. மேற்கண்ட விவரங்கள் தகவலுக்காக அளிக்கப்பட்டுள்ளன

ஏதேனும் சந்தேகங்கள்/குறைகள் இருப்பின் கீழ்க்கண்ட வழிமுறைகளில் தெரிவிக்கலாம் கட்டணமில்லா தொலைபேசி எண்	
கட்டணமில்லா தொலைபேசி எண்	1800 102 5174
மின்னஞ்சல் முகவரி	helpdesk@tnreginet.net

ANNEXURE.A.29: MALLI VILLAGE FMB

No. 5

No. 32 Malli Sheet IV

No. 29
NACHCHIYARKOVIL

Kh Station Nos.	Angles	Distances													
1	144°41'	1685 By	86	179°43'	999	69	194°17'	780	76	185°46'	1706				
		86	140°28'	1928	70	157°59'	749	98	223°40'	266					
		87	89°27'	286 By	71	188°05'	650	99	122°30'	2111					
2	201°26'	975	87	89°27'	286 By	72	213°58'	961	100	218°45'	846				
3	117°55'	580				73	116°04'	2074	101	140°09'	2477				
4	182°40'	593				34	88°00'	795	95	89°05'	2402				
5	141°18'	1599	1068 By	1706 By											
6	114°48'	2473			88				91°36'	1006					
7	243°39'	260			89	261°12'	1474								
8	121°58'	864	40	93°54'	1029	74	54°33'	893	102	189°49'	240				
9	271°32'	350	41	263°19'	297				103	85°36'	2174				
10	76°49'	1975	42	93°58'	1566				75	201°15'	1152	104	187°33'	2886	
11	123°10'	1824 By	44	305°43'	1859	77	250°30'	1814	105	112°55'	1553				
		45	206°14'	1295	78	191°49'	1229	106	161°13'	1842					
		46	76°08'	1544	79	175°36'	1318	107	178°34'	1242					
12	84°25'	1646	47	183°15'	1415	80	301°39'	1905	101	131°41'	849				
		18	179°05'	1896	48	71°10'	1681 By	82				110°20'	1892		
		14	98°36'	1675 By	49	183°15'	1415	83				183°32'	1223	105	174°01'
107°43'	153			46				166°32'	1142	84	194°50'	2056			
151°43'	1650			47				92°48'	1038	85	238°32'	1603			
16	235°12'	1421	51	121°54'	2296	86	11°09'	8731 By	108	159°07'	2024				
17	141°16'	1087	52	198°36'	1116				109	161°40'	1103				
18	138°31'	679	53	149°11'	992				110	238°37'	847				
19	211°22'	969	54	170°18'	467	87	88°13'	1157	71	49°37'	749				
20	185°00'	816	55	86°37'	284							88	191°12'	1127	
21	201°47'	658	56	109°50'	779							89	156°06'	187	
22	268°01'	1445	57	304°21'	610	90	228°55'	1003	111	96°29'	1670				
		23	59	241°28'	844	91	146°10'	1107				112	177°48'	198	
		24	17°38'	1087 By	60	219°49'	712	92				122°55'	1003	113	194°44'
25	162°30'	355	68	189°36'	1775 By	61	158°36'	966	114	166°36'	2450				
		26				141°17'	210	62	101°09'	1053	115	191°40'	1960		
		27				231°05'	2530	63	93°04'	1061	116	189°48'	1569		
28	180°21'	549	55	93°04'	1061	64	261°27'	810	117	182°29'	971				
29	179°46'	481				65	156°04'	469	118	63°48'	1288				
30	182°48'	1383				66	142°30'	455	119	179°01'	1266				
31	189°25'	1310	67	203°09'	648	67	177°18'	458	120	219°58'	2835				
32	213°54'	678				68	348°27'	237	96	244°13'	2402				
33	181°41'	795				97	170°11'	2707	97	177°18'	458				
34	98°28'	551	68	348°27'	237	51	80°56'	1586	103	175°02'	240				
									98	134°12'	2004	118	63°48'	1288	
									99	106°37'	1116	119	179°01'	1266	
100	244°13'	2402	120	141°32'	1467	121	175°52'	546							
101	177°18'	458	121	175°52'	546	122	175°02'	240							
102	170°11'	2707	123	175°02'	240	124	72°47'	641							
103	80°56'	1586	124	72°47'	641	125	175°52'	546							
104	170°11'	2707	125	175°52'	546	126	161°42'	971							
105	80°56'	1586	126	161°42'	971	127	161°42'	971							
106	170°11'	2707	127	161°42'	971	128	161°42'	971							
107	80°56'	1586	128	161°42'	971	129	161°42'	971							
108	170°11'	2707	129	161°42'	971	130	161°42'	971							
109	80°56'	1586	130	161°42'	971	131	161°42'	971							
110	170°11'	2707	131	161°42'	971	132	161°42'	971							
111	80°56'	1586	132	161°42'	971	133	161°42'	971							
112	170°11'	2707	133	161°42'	971	134	161°42'	971							
113	80°56'	1586	134	161°42'	971	135	161°42'	971							
114	170°11'	2707	135	161°42'	971	136	161°42'	971							
115	80°56'	1586	136	161°42'	971	137	161°42'	971							
116	170°11'	2707	137	161°42'	971	138	161°42'	971							
117	80°56'	1586	138	161°42'	971	139	161°42'	971							
118	170°11'	2707	139	161°42'	971	140	161°42'	971							
119	80°56'	1586	140	161°42'	971	141	161°42'	971							
120	170°11'	2707	141	161°42'	971	142	161°42'	971							
121	80°56'	1586	142	161°42'	971	143	161°42'	971							
122	170°11'	2707	143	161°42'	971	144	161°42'	971							
123	80°56'	1586	144	161°42'	971	145	161°42'	971							
124	170°11'	2707	145	161°42'	971	146	161°42'	971							
125	80°56'	1586	146	161°42'	971	147	161°42'	971							
126	170°11'	2707	147	161°42'	971	148	161°42'	971							
127	80°56'	1586	148	161°42'	971	149	161°42'	971							
128	170°11'	2707	149	161°42'	971	150	161°42'	971							
129	80°56'	1586	150	161°42'	971	151	161°42'	971							
130	170°11'	2707	151	161°42'	971	152	161°42'	971							
131	80°56'	1586	152	161°42'	971	153	161°42'	971							
132	170°11'	2707	153	161°42'	971	154	161°42'	971							
133	80°56'	1586	154	161°42'	971	155	161°42'	971							
134	170°11'	2707	155	161°42'	971	156	161°42'	971							
135	80°56'	1586	156	161°42'	971	157	161°42'	971							
136	170°11'	2707	157	161°42'	971	158	161°42'	971							
137	80°56'	1586	158	161°42'	971	159	161°42'	971							
138	170°11'	2707	159	161°42'	971	160	161°42'	971							
139	80°56'	1586	160	161°42'	971	161	161°42'	971							
140	170°11'	2707	161	161°42'	971	162	161°42'	971							
141	80°56'	1586	162	161°42'	971	163	161°42'	971							
142	170°11'	2707	163	161°42'	971	164	161°42'	971							
143	80°56'	1586	164	161°42'	971	165	161°42'	971							
144	170°11'	2707	165	161°42'	971	166	161°42'	971							
145	80°56'	1586	166	161°42'	971	167	161°42'	971							
146	170°11'	2707	167	161°42'	971	168	161°42'	971							
147	80°56'	1586	168	161°42'	971	169	161°42'	971							
148	170°11'	2707	169	161°42'	971	170	161°42'	971							
149	80°56'	1586	170	161°42'	971	171	161°42'	971							
150	170°11'	2707	171	161°42'	971	172	161°42'	971							
151	80°56'	1586	172	161°42'	971	173	161°42'	971							
152	170°11'	2707	173	161°42'	971	174	161°42'	971							
153	80°56'	1586	174	161°42'	971	175	161°42'	971							
154	170°11'	2707	175	161°42'	971	176	161°42'	971							
155	80°56'	1586	176	161°42'	971	177	161°42'	971							
156	170°11'	2707	177	161°42'	971	178	161°42'	971							
157	80°56'	1586	178	161°42'	971	179	161°42'	971							
158	170°11'	2707	179	161°42'	971	180	161°42'	971							
159	80°56'	1586	180	161°42'	971	181	161°42'	971							
160	170°11'	2707	181	161°42'	971	182	161°42'	971							
161	80°56'	1586	182	161°42'	971	183	161°42'	971							
162	170°11'	2707	183	161°42'	971	184	161°42'	971							
163	80°56'	1586	184	161°42'	971	185	161°42'	971							
164	170°11'	2707	185	161°42'	971	186	161°42'	971							
165	80°56'	1586	186	161°42'	971	187	161°42'	971							
166	170°11'	2707	187	161°42'	971	188	161°42'	971							
167	80°56'	1586	188	161°42'	971	189	161°42'	971							
168	170°11'	2707	189	161°42'	971	190	161°42'	971							
169	80°56'	1586	190	161°42'	971	191	161°42'	971							
170	170°11'	2707	191	161°42'	971	192	161°42'	971							
171	80°56'	1586	192	161°42'	971	193	161°42'	971							
172	170°11'	2707	193	161°42'	971	194	161°42'	971							
173	80°56'	1586	194	161°42'	971	195	161°42'	971							
174	170°11'	2707	195	161°42'	971	196	161°42'	971							
175	80°56'	1586	196	161°42'	971	197	161°42'	971							
176	170°11'	2707	197	161°42'	971	198	161°42'	971							
177	80°56'	1586	198	161°42'	971	199	161°42'	971							
178															

ANNEXURE.A.30: ENCUMBRANCE CERTIFICATE OF SURVEY No. 985/3F

GOVERNMENT OF TAMILNADU
REGISTRATION DEPARTMENT

தமிழ்நாடு அரசு
பதிவுத்துறை



Certificate of Encumbrance on Property
சொத்து தொடர்பான வில்லங்கச் சான்று

S.R.O /சா.ப.அ: Srivilliputhur	Date / நாள்: 12-Mar-2024
Village /கிராமம்:Malli	Survey Details /சர்வே விவரம்: 985/3F

Search Period /தேடுதல் காலம்: 23-Jul-2019 - 23-Jul-2019

Sr. No./ வ. எண்	Document No.& Year/ ஆவண எண் மற்றும் ஆண்டு	Date of Execution & Date of Presentation & Date of Registration/ எழுதிக் கொடுத்த நாள் & தாக்கல் நாள் & பதிவு நாள்	Nature/தன்மை	Name of Executant(s)/ எழுதிக் கொடுத்தவர்(கள்)	Name of Claimant(s)/எழுதி வாங்கியவர்(கள்)	Vol.No & Page. No/ தொகுதி எண் மற்றும் பக்க எண்
1	3769/2019	23-Jul-2019 23-Jul-2019 23-Jul-2019	Sale deed	1. சீனியம்மாள்	1. தசரதப்பெருமாள்	-
Consideration Value/கைமாற்றுத் தொகை: Rs. 8,200/-			Market Value/சந்தை மதிப்பு: Rs. 8,280/-		PR Number/முந்தைய ஆவண எண்: 8413/2011	
Schedule 1 Details:				Property Extent/சொத்தின் விஸ்தீர்ணம்: 1 ARE		
Property Type/சொத்தின் வகைப்பாடு: Agricultural Land						
Village & Street/கிராமம் மற்றும் தெரு: Malli				Survey No./புல எண் : 985/3F		
Boundary Details: கிழக்கு - ஓடை, மேற்கு - பெருமாள்சாமி.1 குருசாமி.2 கந்தசாமி.3 சீனிவாசன்.4 லலிதா.5 வெங்கடசாமி.6 இவர்கள் வகையறாவுக்கு பாத்தியப்பட்ட பாதை., வடக்கு - லேட்.கண்ணன் மனைவி ருக்குமணி நிலம்., தெற்கு - பாப்பையநாயக்கன்பட்டி செல்லும் வண்டிப்பாதை				Schedule Remarks/சொத்து விவரம் தொடர்பான குறிப்புரை: விருதுநகர் மாவட்டம் விருதுநகர் பதிவு மாவட்டம் ஸ்ரீவில்லிபுத்தூர் சார்பதிவாளர் சரகம் ஸ்ரீவில்லிபுத்தூர் தாலுகா மல்லி கிராமம் பட்டா எண் 2692ல் கண்டுள்ள விபரப்படி அயன் பஞ்சை சர்வே எண் 985/3எப் நம்பர் பெறக்கேடர் 0.01.00.க்கு செண்டு 2.47 உள்ள நிலம் பூராவும் அதன் சகல சமஸ்த்த பாத்தியங்களும் தபசில் சொத்து விபரம் சரி.		

Number of Entries/பதிவுகளின் எண்ணிக்கை: 1

1

Disclaimer: The details of the above property have been provided with due care and with reference to the Acts and Rules. However in case of any error or omission, the Department cannot be held responsible. The above details are of informative in nature.

குறிப்புரை: சட்டம் மற்றும் விதிகளுக்குட்பட்டு மிகுந்த கவனத்துடன் சொத்து தொடர்பான மேற்கண்ட விவரங்கள் அளிக்கப்பட்டுள்ளது எனினும் இதில் ஏதேனும் தவறுகளோ விடல்களோ இருப்பின், அதற்கு இத்துறை பொறுப்பேற்க இயலாது. மேற்கண்ட விவரங்கள் தகவலுக்காக அளிக்கப்பட்டுள்ளன

ஏதேனும் சந்தேகங்கள்/குறைகள் இருப்பின் கீழ்க்கண்ட வழிமுறைகளில் தெரிவிக்கலாம் கட்டணமில்லா தொலைபேசி எண்	
கட்டணமில்லா தொலைபேசி எண்	1800 102 5174
மின்னஞ்சல் முகவரி	helpdesk@tnreginet.net

